

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 21 of 2010 &
I.A. No. 27 of 2010

Dated :22nd July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Haryana Vidyut Prasaran Nigam LimitedAppellant(s)

Versus

C.E.R.C. & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Pratham Kant

Counsel for the Respondent(s): Mr. Pradeep Misra, Mr. Shashank Pandit &
Mr. Manoj Kr. Sharma for R-10

Mr. M.G. Ramachandran & Mr. Rohit Shukla
Ms. Swapna Seshadri for R-2

Mr. Andhendumauli Kumar Prasad,
Mr. Ritesh Khare, Mr. Abhishek B.
for R-11.

ORDER

Written Submissions have been filed by the Respondent also.

Judgment is Reserved.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS